GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:1913 ANSWERED ON:19.08.2013 SILK INDUSTRY

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Will the Minister of TEXTILES be pleased to state:

- (a) the production of raw silk/silk yarn/ silk garments in the country during the last three years and the current year, State-wise along with the steps taken to boost the production of these items and promotion of sericulture including funds allocated in the country during the last three years and current year, State-wise;
- (b) whether the Government proposes to restrict import of raw silk/silk yarn to save the domestic industries;
- (c) if so, the details thereof along with the steps taken in this regard;
- (d) the steps taken by the Government to promote/encourage Patola weaving of Gujarat, Bhagalpur silk of Bihar and silk weaving in the country along with financial assistance provided during the last three years and the current year, State-wise;
- (e) whether the Government proposes to provide other basic facilities like electricity to these industries; and
- (f) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

(a): Production of Raw silk, Silk yarn and Silk fabrics in the Country during last three years are given in the table below:-

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Particulars Unit 2010-11 2011-12 2012-13 2013-14
         (till June
        2013)
A. Production
of Raw Silk
Mulberry MT 16,360 18,272 18,715 4,043
Tasar MT 1,166 1,590 1,729 52
Eri MT 2,760 3,072 3,116 820
Muga MT 124 126 119 51
Total MT 20,410 23,060 23,679 4,966
B. Production MT 880 1,125 1,155 242
of Silk Yarn
(Estimated)
C. Production Lakh 4,322.73 4,705.32 4,638.96 944.94
of Silk Sq.Mtrs.
Fabrics
(Estimated)
Note: Silk yarn includes production of both Spun and Noil Yarn
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State-wise raw silk production during last three years is given in Annexure-I. State-wise raw silk production during 2013- 14 (upto June, 2013) is given in Annexure-II.

Steps being taken by the Government of India to boost the production of silk in the country is given in Annexure-Ill and State-wise CDP funds allocated/spent in the country during the last 3 years (2010-11 to 2012-13) and during the current year 2013-14 is given in Annexure-IV.

(b) & (c) There is no proposal to restrict import of raw silk/silk yarn in terms of quantity. However, as a measure to safeguard the domestic silk industry, some tariff and non tariff measures have been taken by the Government of India on import of raw silk. The basic Customs duty on import of raw silk has been enhanced from 5% to 15% vide Customs Notification No.12/2013 dated 1st March 2013

with a view to safeguard the domestic sericulture sector. The Government of India vide Gazette Notification No.436 dated 11th December 2008 has imposed anti-dumping duty on raw silk of 2A grade & below imported from China on the cheap imports with a reference price of US\$ 37.32 per Kg. The anti-dumping duty so imposed is in force till January 2014.

- (d): The steps taken by the Government to promote/encourage Patola weaving of Gujarat, Bhagalpur silk of Bihar and silk weaving in the country is given in Annexure-V. Further, the funds released by the Government through the Office of D.C. (Handlooms) under the Integrated Handloom Development Scheme and Marketing & Export Promotion Scheme to States during the last three years and the current year (till July 2013) are at Annexure-VI. State-wise Central assistance/funds provided to Post-Cocoon sector (including weaving sector) under CDP during the last three years (2010-11 to 2012-13) and during the current year 2013-14 (till July 2013) is given at Annexure-VII.
- (e) & (f): There is no proposal to provide facilities like electricity to these industries.